

National Company Law Tribunal

Allahabad Bench

CP No 45/2016, CA No 20/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: Amrit Agro Industries Ltd.

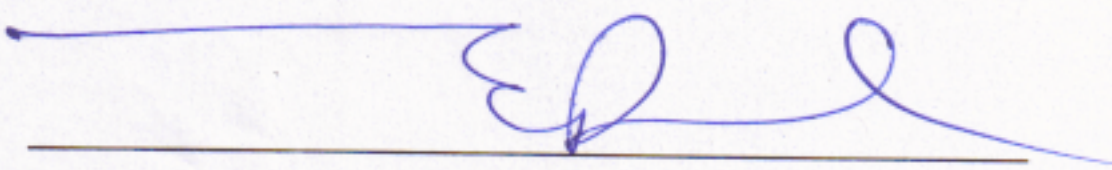
SECTION OF THE COMPANIES ACT: U/S 391/394 of the companies Act, 1956.

Sl. NO.	Name	Designation	Representation	Signature
1.	Alok Kumar Sethi	UDC	Behalf of Official Liquidator ACU	A.K.S.
2.				

Order Dated 16.03.2017

CP No.45/2016, CA No. 20/2016: M/s Amrit Agro Industries Ltd.

Sri K.K. Arora Advocate represents the company petitioner the present case is received at the stage of second motion petition as transferred from Hon'ble High Court of Allahabad, under Section 434 of 2013 of the Companies Act. It is reported that in the present matter a report of the official liquidator and affidavit of the Regional Director has already been filed before the High Court and is available on record. Keeping in view of such the case is now fixed for hearing on sanction of the scheme or otherwise. The counsel for the company petitioner meanwhile is directed to issue fresh notices for appearance to the concerned parties including the office of the Regional Director. 25th April, 2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)